

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.422**  
**CP(CAA)/73/ND/2023**

**IN THE MATTER OF:**

Mudrika Fiscal Services Private Limited And ... Applicant  
Others And Pacific Development Corporation  
Limited

**Under Section 230-232**

**Order delivered on 02.07.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Monish Surendran  
For the Respondent :  
For the RD : Adv. Shankari Mishra, Adv. Aakash Sharma  
For the OL : Adv. Kartikeya Asthana  
For the IT Department : Shlok Chandra SSC a/w Madhavi Shukla, Priya  
Sarkar JSC

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

No representation on behalf of the Applicant. List the matter on **13.08.2024**.

**Sd/-**  
**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**